

IN THE INCOME TAX APPELLATE TRIBUNAL, BENCH 'C' KOLKATA

[Before Hon'ble Shri J.Sudhakar Reddy, AM & Shri A.T.Varkey, JM]

ITA No.465/Kol/2015
Assessment Year : 2009-10Highlight Commotrade Pvt. Ltd.
Kolkata
(PAN:AACCH 0877 P)
(Appellant)

-versus-

C.I.T., Kol- 1,
Kolkata

(Respondent)

For the Appellant: None

For the Respondent: Shri G.Mallikarjuna, CIT(DR)

Date of Hearing : 16.04.2018.

Date of Pronouncement : 16.04.2018.

ORDER**PER J.SUDHAKAR REDDY, AM:**

This is an appeal by the Assessee against the order dated 27.02.2015 of C.I.T.-
1, Kolkata relating to A.Y.2009-10.

2. The assessee has filed an application dated 09.04.2018 requesting for the withdrawal of appeal. The ld. DR did not raise any objection. We permit the assessee to withdraw this appeal.

3. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open Court on 16.04.2018.

Sd/-

[A.T.varkey]
Judicial Member

Sd/-

[J.Sudhakar Reddy]
Accountant Member

Dated : 16.04.2018.

[RG Sr.PS]

Copy of the order forwarded to:

1. Highlight Commotrade Pvt. Ltd., Manoj Jain, 15-B, Clive Row, Kolkata-700001.
2. C.I.T.-Kol-1, Kolkata.
3. CIT(DR), Kolkata Benches, Kolkata.

True Copy

By order,

Senior Private Secretary
Head of Office/D.D.O., ITAT, Kolkata Benches